

**HIGH COURT OF DELHI: NEW DELHI**  
**(IT Cell)**

No. 858/IT Cell/DHC  
Dated: 18.07.2026

**C I R C U L A R**

It is hereby informed to all concerned that due to upgradation of the database of Delhi High Court, some portals/links of the official website of Delhi High Court (<https://delhihighcourt.nic.in/>) e.g. Online e-Filing System, Online e-Inspection, e-True Copy Application, WhatsApp Services & some other Applications as also Applications hosted on the Intranet for the Registry of the Court, including judgment uploading portal will not be accessible from 08:00 a.m. to 10:00 a.m. on 19<sup>th</sup> July, 2026 (Sunday).

However, during this period, Cause Lists, Orders, Judgment, Online RTI etc. would be accessible from the official website of Delhi High Court.

The concerned Advocates/litigants as also the staff of the Registry are requested to plan their activities, if any, accordingly.

Inconvenience is regretted.

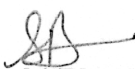
  
(Sarsij Kumar)  
Director (IT)  
for Registrar General

Endst. No. 11952-11958/IT Cell/DHC

Dated: 18.07.2026

Copy to:

- (i) The Registrar-cum-Secretary to Hon'ble the Chief Justice.
- (ii) The Joint Registrar-cum-PA to worthy Registrar General.
- (iii) All the Private Secretaries a/w the Hon'ble Judges.
- (iv) AO (J) (Listing Appellate Branch).
- (v) PA to Registrar (IT) with the request to upload this Circular on the Website & Intranet of this Court.
- (vi) PA to Registrar (Listing) with the request to publish this Circular in the Cause List and also send via e-Mail to all the registered Advocates.
- (vii) Guard file.

  
(Shashi Bhushan)  
Admn. Officer (Judl.) (IT Cell)

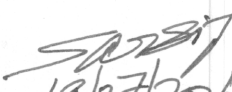
PA to Reg (IT) - As directed, please get uploaded

Director (IT)

AO (J) (IT)

  
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yash

  
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